NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CA (CAA) No.98/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2017

Name of the Company:

Cee Cee Engineering Industries Pvt. Ltd.

Rajratan Global Wire Ltd.

Section of the Companies Act: <u>Section 230-232 of the Companies Act, 2013</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Manju Mundra

Learned PCS Ms. Manju Mundra present for Applicants.

Heard arguments of Learned PCS for Applicants.

Orders reserved.

MEMBER JUDICIAL

Dated this the 11th day of September, 2017.